NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.38/BB/ 2017		For clarification	230/ 232	DHFL VYSYA Housing Finance Limited

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1	Sinchara M.	2 ROC/RD	Sinclera.M.R.
2.	SDJI.P. DH	N Legal Advocati	e In polon of
	4/3	0 /	

Matter is listed today for clarification. Heard Counsel for Petitioner. Again matter is listed for orders.

Member (T)

Member (J)